

**Misuse of Cement meant for Construction of D.D.A. Flats**

2354. SHRI R.L.P. VERMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government's attention have been drawn to the news item captioned "DDA Cement diverted to School" appearing in the Indian Express of 14th November, 1981 highlighting the unauthorised diverting of 250 bags of cement to Sawan School in Mehrauli instead of taking them to Trilokpuri where D.D.A. flats are undergoing construction with the suspected complicity of D.D.A. officials; and

(b) if so, reaction of the Government thereto together with action taken with details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) Yes, Sir.

(b) The matter is under Police investigation. In the meantime DDA have suspended three Junior Engineers alleged to have been involved in this case.

**Construction of a Bridge over a Nallah between Sector I and II R.K. Puram**

2355. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the children-girls of Sector I, R.K. Puram, New Delhi have to cross a temporary wooden structure over deep nallah to reach their school in Sector II, R.K. Puram, New Delhi making it difficult and risky in rainy season when they have to walk in muddy water; and

(b) if so, what steps have been taken to construct a bridge there?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) Yes, Sir.

(b) It is proposed to construct a motorable bridge by the side of pedestrian bridge linking Sector I with Sector II and to improve the approach roads the bridge. It is also proposed to channelise the nallah.

**Flats to Central Government Employees**

2356. SHRI AJOY BISWAS : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any representation has been received from Confederation of Central Government Employees regarding provided flats on hire-cum-purchase basis to Central Government Employees;

(b) if so, details of the said representation; and

(c) Government's reaction to that representation?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) Yes, Sir.

(b) The Confederation suggested that Government should construct houses at low costs and provide them to Government employees within 5 years of service charging from them rent calculated at rates of hire-purchase norms.

(c) A proposal for purchase of flats/houses by Government for being given to the employees on hire-purchase basis was examined but was not accepted mainly due to lack of availability of funds to implement the scheme.